

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
INTELLIGENT TEXTILE ENGINEERS PRIVATE LIMITED**

1.	Name of Corporate Debtor	INTELLIGENT TEXTILE ENGINEERS PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	25.11.2009
3.	Authority Under Which Corporate Debtor Is Incorporated/ Registered	RoC-Ahmedabad
4.	Corporate Identity Number of Corporate Debtor	U29269GJ2009PTC058708
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Plot No -4, Vijay Textile Compound, Narol, Narol-Vatva Road, Ahmedabad – 382 405, Gujarat India
6.	Date of Closure of Insolvency Resolution Process	19.01.2024
7.	Liquidation Commencement Date of Corporate Debtor	19.01.2024
8.	Name and Registration Number of Insolvency Professional acting as Liquidator	Mr. Omkarchand Rikhabdas Maloo Registration No.: IBBI/IPA-001/IP-P00435/2017-18/10758
9.	Address and E-Mail of the Liquidator, as registered with the Board	403, Shaival Plaza, Near Gujarat College, Ellisbridge, Ahmedabad – 380 006. Telephone No.: 079 2642 0336 E mail Id: omkar@ormaloo.com
10.	Address and E-Mail Id to be used for correspondence with the Liquidator	403, Shaival Plaza, Near Gujarat College, Ellisbridge, Ahmedabad – 380 006. Telephone No.: 079 2642 0336 E mail Id: cirp.intelligenttextile@gmail.com
11.	Last date for submission of claims	18.02.2024

Notice is hereby given that the Hon'ble National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of the Intelligent Textile Engineers Private Limited on 19th January 2024, under section 33 of the Code.

The stakeholders of Intelligent Textile Engineers Private Limited are hereby called upon to submit a proof of their claims, on or before 18th February 2024, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Place: Ahmedabad
Date: 22.01.2024


Mr. Omkarchand Rikhabdas Maloo
Liquidator –
Intelligent Textile Engineers Private Limited
IP Reg: IBBI/IPA-001/IP-P00435/2017-18/10758
AFA issued by ICAI IIP valid till 13.11.2024